

99

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH HYDERABAD.

O.A.NO.194 of 1995.

Between

Dated: 25.3.1996.

P.Gurunadhan

... Applicant

And

1. The Secretary, Department of Army, Ministry of Defence, New Delhi.
2. The Director General, Army Head Quarters, New Delhi.
3. The Officer in-Charge, EMM RECORDS, ~~RECORDED~~

... Respondents

Counsel for the Applicant

: Sri. V.Venkateshwara Rao

Counsel for the Respondents

: Sri. K.Bhaskara Rao, Addl. CGSC.

CORAM:

Hon'ble Mr. R.Rangarajan, Administrative Member

Contd:...2/-

O.A. 194/95.

DATE of Deci

ORDER

1. As per Hon'ble Shri R. Rangarajan, Member (Admn.)

This OA is filed praying for a direction to the respondents to fix the seniority of the applicant in the Telecom Mechanic grade taking into account his initial date of appointment i.e., 15-11-'65 and further to consider his case on that basis for promotion to the grade of Part-II cadre i.e., Supervisor, Technical Senior Chargeman, Foreman, Civilian Workshop Officer, Sr. Workshop Officer, Workshop Superintendent on par with his juniors and for further consequential benefits.

2. When the case was taken up for admission hearing today the learned counsel for the applicant submitted that the applicant had expired and hence the case is ~~abated~~ abated.

3. In view of the above, the OA is dismissed at the admission stage itself as having been abated due to the death of the applicant. No costs.

One  
(R. Rangarajan)  
Member (Admn.)

Dated : The 25th March 1996.  
(Dictated in Open Court)

*Arthi*  
Deputy Registrar [283/53]

Copy to:-

1. The Secretary, Department of Army, Ministry of Defence, New Delhi.
2. The Director General, Army Head Quarters, New Delhi.
3. The Officer-in-Charge, EME Records, Secunderabad.
4. One copy to Sri. V.Venkateshwara Rao, Advocate, CAT, Hyd.
5. One copy to Sri. K.Bhaskara Rao, Addl. CGSC, CAT, Hyd.
7. One spare copy.

RSM/-

8/14/96

00-194/96

TYPED BY  
COMPARED BY

CHECKED BY  
APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH HYDERABAD.

*R. Rangarajan*

HON'BLE SHRI A.B.GORTHI, MEMBER(A)

HON'BLE SHRI

DATED:

25/3/96

ORDER/JUDGMENT

M.A.NO./R.A./C.A.NO.

IN

O.A.NO.

194/95

ADMITTED AND INTERIM DIRECTIONS ISSUED

ALLOWED

DISPOSED OF WITH DIRECTIONS

DISMISSED

DISMISSED AS WITHDRAWN

ORDERED/REJECTED

NO ORDER AS TO COSTS

